



THE HIGH COURT OF KERALA

Ernakulam-682031

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Phone: 0484-2562985

Fax: 0484 2562451

No: D1-4/ 2252/2022

Date: 07.06.2022

OFFICIAL MEMORANDUM

Sub:- Disiplinary proceedings against Advocates – Notification issued by Bar Council of Tamilnadu and Puducherry and Bar Council of Delhi-regarding

Ref:-Notification No.01/2022, Gen/177/SF/2022 dated 06/04/2022, and Gen/180/SF/2022 dated 07/04/2022, of Bar Council of Delhi Notification No.05/2022 and 06/2022 from the Bar Council of Tamilnadu and Puducherry.

.....
Copies of the Notification referred above are forwarded herewith to the undermentioned Officers and Sections for information and necessary action.

(By Order)

Suneera

Suneera P. M.
Deputy Registrar

To

All District Judges and Chief Judicial Magistrates. (by e-mail)
The Joint Registrars (IT, Filing and Data Entry Sections), High Court.
The Deputy Registrars (IT, Filing and Data Entry Sections), High Court.
The Assistant Registrars (IT, Filing and Data Entry Sections), High Court.
The Confidential Assistants to the Registrar (Judicial), High Court.
The IT Section, High Court.
The Filing Data Entry Section, High Court.
The Filing Section, High Court.
The Notice Board, High Court.
The Administrative Records Section, High Court.
The File/Stock File.

Copy Submitted to:

The Registrar (Judicial), High Court.

Note: Reply, if any, shall be addressed to the Registrar (District Judiciary) also to be sent to fax no.shown above.



THE BAR COUNCIL OF TAMILNADU & PUDUCHERRY

C. RAJA KUMAR
SECRETARY



High Court Campus,
Chennai - 600 104
Phone No : 25342739, 25352595
E- Mail : tnbarcouncil@yahoo.com
www.barcounciloftamilnadupuducherry.org

R.O.C. No. 937 of 2022

Dated 20.05.2022

DF
Verify and put up
R(D)
26/05/22

NOTIFICATION NO. 6 OF 2022

It is hereby notified for the general information of the public that the following Order has been passed by the Bar Council of Tamil Nadu and Puducherry, against the following Advocate borne on the Rolls of the Bar Council,

Not R(2)

S.No	NAME	Roll No.	Nature of the Order
1.	Mr. R.D. Santhana Krishnan, No.2/3, Teeds Garden, 7th Street, Perambur, Sembium, Chennai-600011.	Ms. 3907/2011	Suspended from practice for a period of TWO YEARS in view of the conviction and sentence to undergo imprisonment by an order dated 12.04.2022 passed by the Hon'ble High Court of Madras in Suo-Motu Crl. Contempt Petition No.1699 of 2021. Earlier, the said Advocate was Prohibited from practice as an Advocate pending proceedings by the Resolution dated 21.12.2021 and Notification has been issued by the Bar Council vide Notification No. 20/2021, dated 21.12.2021.

REGISTRARS' SECRETARIAT

- No. _____ Date: 26/05/22
- R(S)
 - R(SG)
 - R(J)
 - R(A)
 - R(F)
 - ADDL R(GA)
 - DR (Lgn.)
 - P
 - Protocol
 - PRO/PID
 - C
 - P
 - G
 - E

SECRETARY, BAR COUNCIL.

REGISTRAR GENERAL

Date: 16/4/22

- DR (gen.)
- PRO
- J.A.
- J.S.
- J.A. (P)
- J.A. (S)
- J.A. (C)
- J.A. (M)
- J.A. (D)
- J.A. (A)
- J.A. (I)
- J.A. (E)
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- J.A. (D)
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- J.A. (B)
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- J.A. (Z)
- J.A. (Y)
- J.A. (X)
- J.A. (W)
- J.A. (V)
- J.A. (U)
- J.A. (T)
- J.A. (S)
- J.A. (R)
- J.A. (Q)
- J.A. (P)
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- J.A. (F)
- J.A. (E)
- J.A. (D)
- J.A. (C)
- J.A. (B)
- J.A. (A)



025698

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Web : www.delhibarcouncil.com



(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. : Gen/180/SF/2022

Dated : 07.04.2022

NOTIFICATION

It is hereby notified for general information that pursuant to the Order dated 06.04.2022 passed by the Disciplinary Committee of Bar Council of Delhi, Mr. R. Venkataraman [D/205/1996] R/o 306, Alaknanda Apartments, Sector-4, Vaishali, (Behind Vaishali Metro Station) Ghaziabad, UP-201010, has been suspended from practicing as an Advocate for a period of six months w.e.f. the date of order i.e. 06.04.2022, vide power vested in the Disciplinary Committee Under Section 35 (3) sub-clause (C) of the Advocates Act 1961 as he was found guilty of committing gross professional misconduct, by the Disciplinary Committee, Bar Council of Delhi, in a Complaint No. 71/2018 titled "Ms. Neha Chatwal & Ors. Versus Mr. R. Venkataraman [D/205/1996]".

As per Section 35 (4) he shall during the period of suspension, be debarred from practicing in any court or before any authority or person in India.

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20/4/22
VO

Col. Arun Sharma (Retd.)
Secretary

Copy forwarded for information to:-

1. The 1st Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Councils.
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 8 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. All Hon'ble Members, Bar Council of Delhi
13. Mr. R. Venkataraman [D/205/1996] R/o 306, Alaknanda Apartments, Sector-4, Vaishali, (Behind Vaishali Metro Station) Ghaziabad, UP-201010. (You are directed to submit your Original Enrolment Certificate and Identity Card issued by the Bar Council of Delhi)
14. Ms. Neha Chatwal, CA-47-B, DDA Flats, Hari Nagar, Kalkaji, New Delhi-110064
15. Ms. Mansi Bhatnagar, H-70, Vikas Puri, New Delhi-110018
16. Ms. Neetu Pahywa, H.NO. 130, Sukhdev Nagar, Panipat, Haryana-13210

- R(SU) DR(Leg.) CM
 R(RAC) PRO A
 R(D) Panel B
 R(A) ... G
 R(P) ... E



025699

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(Statutory Body Constituted under the Advocates Act, 1961)

2/6, Sin Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. : Gen/177/SF/2022

06.04.2022

Dated :

NOTIFICATION

It is hereby notified for general information that pursuant to the Order dated 22.03.2022 passed by the Disciplinary Committee of Bar Council of Delhi Mr. Harioum Sharma [D/516/1990] R/o A-108, Shyam Park, Sahibabad Ghaziabad, Uttar Pradesh-201005, has been suspended from practicing as Advocate for a period of three years w.e.f. the date of order i.e. 22.03.2022 vide power vested in the Disciplinary Committee Under Section 35 (3) sub clause (C) of the Advocates Act 1961 as he was found guilty of committing gross professional misconduct, by the Disciplinary Committee, Bar Council of Delhi in a Complaint No. 122/2018 titled "Mr. Kartar Singh Chauhan Versus Mr. Harioum Sharma [D/516/1990]".

As per Section 35 (4) he shall during the period of suspension, be debarred from practicing in any court or before any authority or person in India.

Col. Arun Sharma (Retd.)
Secretary

Copy forwarded for information to:-

1. The 1st Additional Solicitor General of India, Supreme Court of India, New Delhi
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Councils.
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 8 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. All Hon'ble Members, Bar Council of Delhi
13. Mr. Harioum Sharma [D/516/1990] r/o A-108, Shyam Park, Sahibabad, Ghaziabad, Uttar Pradesh-201005. (You are directed to submit your Original Enrolment Certificate and Identity Card issued by the Bar Council of Delhi)
14. Mr. Kartar Singh Chauhan, H.NO. 88, Village :- Rayapur, Khadar, Sector-126, Near Amity Gate No. 2, District -Gautam Budh Nagar, NOIDA-UP-201301

No. _____ Date 02/05/22

R(SJ) DR(Lgn.) CM
 R(AC) PRO A
 R(J) Protocol D - I
 R(A) A*JO/PIO G
 R(F) Chief Libn. E
 Addl.R(GA) File K



029896

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दिल्ली विधिज्ञ परिषद्

BAR COUNCIL OF DELHI

REGISTRAR SECRETARY
 (Statutory Body Constituted under the Advocates Act, 1961)
 2/6, Siri Fort Institutional Area, Khej Gaon Marg, New Delhi-110 049



Ref. No/verification/141/BCD/001/2022

Dated :27-Apr-2022--

NOTIFICATION No. 1 of 2022

**REMOVAL NOTIFICATION NO. VERIFICATION/141/BCD/001/2022 DATED 27.04.2022
 TO REMOVE ADVOCATES NAME FROM THE ROLL OF BAR COUNCIL OF DELHI DUE TO
 LL.B DEGREE/MARKS SHEET REPORTED TO BE FAKE/FORGED**

1. It is hereby notified for general information that under the Proviso to Section 28(1) of the Advocates Act, 1961 Orders passed by the Sub-Committee of the Bar Council of India and ratified by the General Council of the Bar Council of India on the dates as mentioned against name of each Advocate, the name of the under mentioned Advocates have been removed from the Roll of the Bar Council of Delhi due to their LL.B Degree/Mark Sheet reported to be Fake/Forged by their concerned University.

Ser No.	Name of Advocate and Enrolment No.	Address as per Records	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
1	D/30/1988 GOPAL DUTTA SHARMA	Mr. Gopal Dutta, S/o Mr. S.S. Sharma, Permanent Address House No. 5/95, Advocates Colony, IIT Road, Aligarh, (UP)	Bar Council of India Order dated 23.11.2021 and Ratified by the General Council of the Bar Council of India on 25.12.2021 on Removal Proceedings No. 08/2019.	
2	D/1899/2017 SANJOY KUMAR MISHRA	Mr. Sanjoy Kumar Mishra S/o Shri Raj Dhar Mishra, House No. WZ-743, Bata Chowk, Palam Village, New Delhi - 110045	Bar Council of India Order dated 23.11.2021 and Ratified by the General Council of the Bar Council of India on 25.12.2021 on Removal Proceedings No. 12/2019.	
3	D/727/2010 MEHTAB KHAN	Mr. Mehtab Khan (Enrolment No D/727/2010) S/o Mr Miyan Khan House No. WZ-673, (E-55), Tihar Village, New Delhi - 110018	Bar Council of India Order dated 09.11.2021 and Ratified by the General Council of the Bar Council of India on 25.12.2021 on Removal Proceedings No. 10/2019.	
4	D/482/1996 BRIJENDER SINGH	Mr Brijender Singh, S/o Shri Gokal Singh 95 F/UB, Jawahar Nagar Delhi-110 007	Bar Council of India Order dated 16.12.2021 and Ratified by the General Council of the Bar Council of India on 25.12.2021 on Removal Proceedings No. 11/2019	



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दिल्ली विधिज्ञ परिषद्
BAR COUNCIL OF DELHI
(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. :

2

Dated :

REMOVAL NOTIFICATION NO. VERIFICATION/141/BCD/001/2022 DATED 27.04.2022
TO REMOVE ADVOCATES NAME FROM THE ROLL OF BAR COUNCIL OF DELHI DUE TO
LL.B DEGREE/MARKS SHEET REPORTED TO BE FAKE/FORGED

Ser No.	Name of Advocate and Enrolment No.	Address as per Records	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
5	D/3347/2014 AVYA KAPOOR	Mr. Aya Kapoor, (Enrolment No -D/3347/2014) S/o Sh. Govinder Kapoor House No. B5/100P2, Sahara Grace Sector-28 Chakkarpur, Gurgaon, Haryana- 122002	Bar Council of India Order dated 16.12.2021 and Ratified by the General Council of the Bar Council of India on 25.12.2021 on Removal Proceedings No. 48/2019	
6	D/2384/2012 SAURABH BHARDWAJ	Mr. Saurabh Bhardwaj, S/o Sh Prem Bhardwaj House No- C-90, IInd Floor, DDA Colony West GoraKh Park, Shahdara, Delhi-110 032 (Mob - 9873626881)	Bar Council of India Order dated 24.02.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 43/2019.	
7	D/1177/2015 SURESH RANA	Mr. Suresh Rana, (Enrolment No -D/1177/2015) S/o Sh. Ran Singh Rana, Resident House No- 56, Nagli Poona, Nagal, New Delhi-36 (Mob - 9212392827)	Bar Council of India Order dated 05.04.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 60/2019.	
8	D/994-R/1998 S.K VASHISHTH	Mr. S.K. Vashishth, (Enrolment No -D/994-R/1998) S/o Late Sh. H.S. Vashishth House No. Plot No-8, Flat No-26 Him Vihar Appts, I.P. Extension Patparganj, Delhi-52 (Mob-9818816143)	Bar Council of India Order dated 12.04.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 75/2019.	
9	D/1946- 1A/2004 VISHNU KANT LABH	Mr. Vishnu Kant Labh, (Enrt No -D/1946-A1/2004) S/o Sh. Kamal Narayan Labh 37, Siddharath Housing Society, Inder Enclave, Minwali Nagar, Paschim Vihar, New Delhi - 110087	Bar Council of India Order dated 24.02.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 51/2019.	



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BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. :

3

Dated :

**REMOVAL NOTIFICATION NO. VERIFICATION/141/BCD/001/2022 DATED 27.04.2022
TO REMOVE ADVOCATES NAME FROM THE ROLL OF BAR COUNCIL OF DELHI DUE TO
LL.B DEGREE/MARKS SHEET REPORTED TO BE FAKE/FORGED**

Ser No.	Name of Advocate and Enrolment No.	Address as per Records	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
10	D/2265/2007 SATYA PAL CHAUDHARY	Mr. Satya Pal Chaudhary, (Enrolment No -D/2265/2007) S/o Late Sh. Amichand Chaudhary Flat No- 5/B -206, Gulmohar Tower Sector -06, Chiranjeev Vihar Ghaziabad (UP) PIN-201002 (Mob - 9810238090) and S-H. - 277, SHASTRI NAGAR, Ghaziabad (UP)	Bar Council of India Order dated 05.04.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 46/2019.	
11	D/63/2016 Durgesh Kumari Sharma	Ms. Durgesh Kumari Sharma, (Enrolment No -D/63/2016) D/o Sh. Dayanand Sharma House No- 92/10 Devi Pura 1st Bulandshahr (UP) (Mob-8585920679) and C-4/31-C, Keshav Puram Lawrence Road, Delhi (Mob-8585920679)	Bar Council of India Order dated 22.03.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 62/2019.	
12	D/117/2012 MUKESH KUMARI	Ms. Mukesh Kumari, S/o Sh. Dalip Singh House No- 479, Sector-31, Second Floor, Gurgaon (HR)	Bar Council of India Order dated 22.03.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 33/2019.	
13	D/150/2015 UMESH SHARMA	Mr. Umesh Sharma (Enrolment No -D/150/2015) D/o Sh. Jai Kishan Sharma House No- 277, Naharpur Village, Sector-7, Rohini, New Delhi - 110 085 (Mob - 9582244824)	Bar Council of India Order dated 22.03.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 52/2019.	



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दिल्ली विधिज्ञ परिषद्
BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961)






26, Sir Fort Institutional Area, Khej Gaon Marg, New Delhi-110 049

Ref. No. :

4

Dated :

**REMOVAL NOTIFICATION NO. VERIFICATION/141/BCD/001/2022 DATED 27.04.2022
TO REMOVE ADVOCATES NAME FROM THE ROLL OF BAR COUNCIL OF DELHI DUE TO
LL.B DEGREE/MARKS SHEET REPORTED TO BE FAKE/FORGED**

Ser No.	Name of Advocate and Enrolment No.	Address as per Records	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
14	D/3841/2012 PRAVEEN KUMAR BAKSHI	Mr. Praveen Kumar Bakshi, (Enrolment No -D/3841/2012) S/o Sh. Dwarka Nath Bakshi House No. 210, Pocket C-II Sector - 3, Rohini Delhi -85	Bar Council of India Order dated 22.03.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 71/2019	
15	D/684-A/2009 SUMAN KUMAR DAS	Mr. Suman Kumar Das, (Enrolment No -D/684-A/2009) S/o Late Sh. Mukti Narayan Das B-174, Indira Enclave, Phase-II Main Mubarakpur Road Nangloi, New Delhi - 110 041	Bar Council of India Order dated 24.02.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 52/2019	
16	D/394/2011 SATYA PAL SAUSAN	Mr. Satya Pal Sausan, S/o Sh. Goverdhan Lal Sausan House No- 9/658, Paschim Vihar New Delhi - 110 087	Bar Council of India Order dated 24.02.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 31/2019	
17	D/176/2014 SUNISHCHAI SACHAR	Mr. Sunishchai Sachar, (Enrolment No -D/176/2014) S/o Sh. KK Sachar House No - 845, Sector -22B, Gurgaon (Haryana) and Flat No- 35, Apna Ghar Society Near Rani Bagh Market Pitampura, Delhi - 110 034	Bar Council of India Order dated 22.03.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 72/2019	
18	D/4521-A/2010 SAVITA DEVI	Ms. Savita Devi, (Enrolment No -D/4521-A/2010) D/o Sh. Bhagat Ram 267 FF, Block GH-3 LIC Flats Paschim Vihar, Delhi -110063	Bar Council of India Order dated 24.02.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 50/2019	



दिल्ली विधिज्ञ परिषद्
BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. :

5

Dated :

**REMOVAL NOTIFICATION NO. VERIFICATION/141/BCD/001/2022 DATED 27.04.2022
TO REMOVE ADVOCATES NAME FROM THE ROLL OF BAR COUNCIL OF DELHI DUE TO
LL.B DEGREE/MARKS SHEET REPORTED TO BE FAKE/FORGED**

Ser No.	Name of Advocate and Enrolment No.	Address as per Records	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
19	D/621/2012 - ASHOK KUMAR	Mr. Ashok Kumar, S/o Sh. Sat Prakash House No- P-9, South City -I Gurgaon (HR)	Bar Council of India Order dated 22.03.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 36/2019	

2. The name of these above-mentioned persons who were enrolled with Bar Council of Delhi as an Advocate, have been removed from the Roll of Bar Council of Delhi and License stands cancel with immediate effect.

(DK Sharma)

Prepared and Checked By

Copy forwarded for information to:-

1. The 1st Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Council
5. The Registrar General, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 9 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. The Commissioner of Police, New Delhi
13. All concerned whose name has been removed from the Roll of the Bar Council of Delhi are hereby directed to return their original Enrolment Certificate and Identity Card to Bar Council of Delhi immediately.

The above mentioned Authorities are kindly requested to circulate the copies of this notification to all the offices under their jurisdiction. The Bar Associations are requested to display this Notification on their Notice Board.

Col Arun Sharma (Retd)
Secretary
Bar Council of Delhi